

**CENTRAL ELECTRICITY REGULATORY COMMISSION
(Legal Division)**

Weekly Hearing Schedule for the month of May , 2015 (25.05.2015 to 29.05.2015)

Date, Day & Time	Sl. No.	Petition No.	Petitioner	Subject in Brief
28.05.2015 Thursday At 10.30 A.M.	1.	283/MP/2012	CAPL	Petition Under Section 61,63 and 79 of the Electricity Act,2003 read with statutory framework governing procurement of Power through competitive bidding including PPA.
	2.	29/MP/2015	PGCIL	Petition under Section 38 (2) of the Electricity Act, 2003 read with Section 79 (1) (c) and (K) of the Act, along with CERC(Grant of Regulatory Approval for execution of Inter-State Transmission scheme to Central transmission Utility and Grant of regulatory Approval for execution of the transmission system for Ultra Mega Solar Power Park (UMSPP) having capacity of 1000 MW in Anantpur district, AP.
	3.	I.A. No.14/2015 in Petition No. 172/MP/2013	JIPL	Application for withdrawal of the petition in respect of Jharkhand Integrated Power Limited and Jharkhand State Electricity Board and others.

(T.D.PANT)
Deputy Chief (Legal)
19.05.2015

